

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 4048/2016

New Delhi, this the 05th day of December, 2017

Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)

Mr. Bhupendra Kishore, Accountant Gr-'C'
Aged about 35 years
S/o S.K. Mishra
R/o Khasara No.122, Gali No.02, Savita Vihar
Mukundpur Extension, Part-II, DelhiApplicant

(Present: None)

Versus

1. The Principal Chief Controller of Accounts
Ministry of Home Affairs
C-1, Hutment, Dalhousie Road,
New Delhi-110011.
2. The Director (Accounts),
Pay & Account Office,
CRPF/MHA, Mahavir Nagar,
Tilak Nagar, New Delhi-110018
3. The Director General
Central Reserve Police Force,
CGO Complex, Lodhi Road,
New Delhi-110003. .. Respondents

(By Advocate: Mr. R.K.Sharma)

ORDER (ORAL)

By Hon'ble Mrs. Jasmine Ahmed, Member (J);-

It is seen from the order sheets that nobody appeared on behalf of the applicant on various dates, i.e., on 08.08.2017, 03.10.2017, 31.10.2017 and 28.11.2017. Today also, there is no appearance on behalf of the applicant. Accordingly, the OA is dismissed in default for non-prosecution.

(Uday Kumar Varma)
Member (A)

(Jasmine Ahmed)
Member (J)

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